

(b) The total number of employees drawing pay of Rs. 250 or more per mensem who have been allotted 'G' and 'SF' types of quarters as on the 1st April, 1961, is:

Class	No.
'G'	730
'SF'	1,288

#### Local Development Works in Orissa

**634. Shri Chintamani Panigrahi:** Will the Minister of Planning be pleased to state:

(a) the amount of financial assistance given by the Central Government to Orissa Government under the local development works schemes during the entire Second Five Year Plan period upto 31st March, 1961;

(b) the amount of unspent balance available with Government till 31st March, 1961; and

(c) the amount of financial assistance given by the Central Government to Orissa Government under this scheme for 1961-62 period?

**The Deputy Minister of Planning (Shri S. N. Mishra):** (a) During the Second Plan period a total sum of Rs. 74.42 lakhs was allocated to Orissa Government for local development works.

(b) During the Second Plan period, the State Government have reported a total expenditure of Rs. 51.508 lakhs. Payments are made on the basis of actual expenditure. Hence no surplus balance is available with Orissa Government on 31-3-1961.

(c) For 1961-62, a sum of Rs. 23.00 lakhs has been allocated to Orissa Government.

दिल्ली में 'सिक्किम हाउस'

६३५. श्री नवल प्रभाकर : क्या निर्माण, आवास और संभरण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सरकार ने दिल्ली में 'सिक्किम हाउस' के लिये भूमि दे दी है ;

(ख) यदि हां, तो यह भूमि कहाँ होगी;

और

(ग) यह 'हाउस' बनाने का उद्देश्य क्या है ?

निर्माण, आवास और संभरण उपमंत्री (श्री अनिल कुं० चंदा) : (क) से (ग). जी हां। चाणक्यपुरी, नई दिल्ली में जमीन का ०.६०२ एकड़ का एक टुकड़ा सिक्किम दरबार को एक निवास भवन बनाने के लिये दिया गया है, जो वहाँ के शासक, उनके परिवार के सदस्यों तथा दरबार के अधिकारियों के दिल्ली आगमन पर उनके उपयोग में आयेगा।

#### Indian Foreign Service

**636. Shri Balraj Madhok:** Will the Prime Minister be pleased to state:

(a) whether it is a fact that there is discrimination between temporary and permanent employes of IFS(B) with regard to taking UPSC examinations; and

(b) if so, the reasons therefor?

**The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru):** (a) No, Sir. Officers of IFS (B), however, whether temporary or permanent, are not allowed to compete for non-IFS posts through the examinations conducted by the UPSC, admission to which is restricted only to officers holding posts in officers covered by the Central Secretariat Service/Central Secretariat Stenographers Service/Central Secretariat Clerical Service.

(b) Does not arise.

पुनर्वास मंत्रालय में छुट्टी

६३७. श्री सरजू पाण्डेय : क्या पुनर्वास तथा अल्पसंख्यक-कार्य मंत्री यह बताने की कृपा करेंगे कि पुनर्वास मंत्रालय के कितने कर्मचारी अब भी बेकार पड़े हुए हैं और उनको पुनः काम कर लगाने के लिये सरकार ने क्या कार्यवाही की है ?